

SECTION XVI

LISTED ON: 29.02.2016

COURT NO.: 5

ITEM NO. : 37

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 5430 OF 2016

(With prayer for interim-relief)

WITH

INTERLOCUTORY APPLICATION NO.1

(Application for permission to file additional documents)

WITH

INTERLOCUTORY APPLICATION NO.2

(Application for exemption from filing official translation)

AXON CONSTRUCTION PVT. LTD.

...PETITIONER

Versus

OM ASTHA CONSTRUCTION PVT. LTD. & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed by Mr. Aniruddha P.Mayee, Advocate against the final Order and Judgment dated 08.12.2015 of the High Court of Judicature at Patna in CWJC No. 10572 of 2015.

It is submitted that the counsel for the petitioner has on 24.02.2016 filed additional documents alongwith an application for permission to file additional documents and an application for exemption from filing official translation which are registered as I.A Nos. 1 & 2. The same are being circulated to the Hon'ble Court.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 26th day of February, 2016.

ASSISTANT REGISTRAR

Copy to:- Mr. Anidudhha P. Mayee, Advocate

ASSISTANT REGISTRAR